



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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RBI/2014-15/380

DPSS. CO. AD. No.1195/02.27.005/2014-15

January 2, 2015

To

All Payment System Providers, System Participants
and Prepaid Payment Instrument Issuers

Dear Sir /Madam,

**Anti-Money Laundering (AML) / Combating of Financing of Terrorism (CFT) -
Standards**

Please refer to our circulars/instructions issued from time to time on the captioned subject. In this regard, we enclose a copy of the [circular DBR.AML. No.6704/14.01.001/2014-15 dated November 5, 2014](#) issued by Department of Banking Regulation, Central Office, on the above subject.

2. All Payment System Operators may note the contents of the circular and ensure compliance.

Yours faithfully,

(Sangeeta Lalwani)
General Manager

Encl: As above

भुगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वीं मंजिल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400001

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हिन्दी आसान है, इसका प्रयोग बढ़ाएँ

चेतावनी : रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन-कॉल के जरिये किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिये।
Caution : RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, Passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.